## Annexure -1

Name of the corporate debtor: <u>VENUS CONTROLS & SWITCHGEAR PVT. LTD</u>.: Date of Commencement of CIRP: <u>25-11-2021.</u> List of creditors as On: <u>28-01-2022</u>

## List of Secured Financial Creditors belonging in any class of creditors

(Amount in Rs.)

|   |       |                   |                           |  |                           |           |  |   |                 |                                   | 1                    |                                 |           |                             |                    |
|---|-------|-------------------|---------------------------|--|---------------------------|-----------|--|---|-----------------|-----------------------------------|----------------------|---------------------------------|-----------|-----------------------------|--------------------|
|   |       |                   | Details of claim received |  | Details of claim admitted |           |  |   |                 | Amount of                         | Amount of any mutual | Amount of                       | Amount of |                             |                    |
| S | SI.No | Name of Creditors |                           |  | Amount of claim admitted  | Nature of | Amount<br>Covered by<br>security<br>interest | , | Whether related | % of<br>voting<br>share in<br>CoC | Contingent           | dues, that<br>may be set<br>off |           | claim under<br>verification | Remarks,<br>if any |
|   | NIL   |                   |                           |  |                           |           |  |   |                 |                                   |                      |                                 |           |                             |                    |



Aditya Vikram Varma

IBBI/IPA-001/IP-P02031/2020-21/13212 Interim Resolution Professional of Venus Controls & Switchgear Pvt. Ltd.